

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

68. IA/30/MB/2021IN
CP(IB)193/MB/2019

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **09.04.2021.**

NAME OF THE PARTIES: MR. VIJAY KUMARADNALA
V/s.

COMITTEE OF CREDITORSTHROUGH ITS RESOLUTION PROFESSIONAL
MR. KSHITIZ GUPTA

SECTION : Sec 60(5) of IBC 2016

ORDER

1. By the order of this Bench, the matter is adjourned to
02.07.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)
Date : 09.04.2021

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/P/